

(b) whether Government knows that the present strength of Karnataka Special Reserve Police (KSRP) in Karnataka is insufficient to tackle law and order problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) and (b) Two India Reserve Battalions were sanctioned to Karnataka on 26 April 2006 and 23 January 2009 respectively. Government of Karnataka has requested for 2 additional India Reserve Battalions.

The India Reserve Battalions are sanctioned to the States based on the internal security scenario and threat perception. Government of India is getting an Impact Assessment Study done on the India Reserve Battalions Scheme. Sanction of new India Reserve Battalion is dependent on the outcome of the Study.

Merger of ITBP, SSB and some other paramilitary forces

†1508. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that it was finalised to set up 'One Force for One Border' based on policy decision taken in the aftermath of Kargil War;

(b) whether Government proposes to set up a new force after merging Indo-Tibetan Border Police, Sashastra Seema Bal and some other paramilitary forces;

(c) if so, the details thereof; and

(d) by when, the report of the Committee constituted for this purpose is likely to be submitted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (d) An idea was mooted for considering the possibilities of merger of Indo-Tibetan Border Police and Sashastra Seema Bal. Informal consultations were held in this regard. However, no such proposal is under consideration, at present.

Vacant posts of IPS officers in Odisha

1509. SHRI PRASANNA ACHARYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of vacant posts of IPS officers, the State-wise details thereof;

†Original notice of the question was received in Hindi.

(b) whether it is a fact that in a State like Odisha, there is a severe shortage of IPS officers, if so, the reasons therefor; and

(c) whether Government has fixed a time limit to fill up the vacant post, particularly in the Left Wing Extremism (LWE) areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAD): (a) As on 01.01.2019, the State-wise vacant posts are given in the Statement (*See* below).

(b) and (c) As on 01.01.2019, the total authorised strength and in-position IPS officers in Odisha cadre is 195 and 120 respectively. The vacancies in the service are caused due to factors such as retirement, resignation, death, removal from service etc. All these factors are recurring in nature and relative with the rate of recruitment. Since, the vacancies and the recruitment are ongoing process, it is difficult to fix a time limit to fill the vacant posts including in States affected by Left Wing Extremism. However, every year approximately 150 IPS officers are recruited and allocated amongst 26 cadres of Indian Police Service.

Statement

State-wise strength of IPS officers as on 01.01.2019

Sl. No.	State	Sanctioned strength	In position	Posts vacant
1.	Andhra Pradesh	144	117	27
2.	AGMUT	309	252	57
3.	Assam-Meghalaya	195	159	36
4.	Bihar	242	212	30
5.	Chhattisgarh	142	115	27
6.	Gujarat	208	171	37
7.	Haryana	144	114	30
8.	Himachal Pradesh	94	79	15
9.	Jammu and Kashmir	147	78	69
10.	Jharkhand	149	124	25
11.	Karnataka	215	175	40

Sl. No.	State	Sanctioned strength	In position	Posts vacant
12.	Kerala	172	130	42
13.	Madhya Pradesh	305	266	39
14.	Maharashtra	317	255	62
15.	Manipur	89	64	25
16.	Nagaland	75	62	13
17.	Odisha	195	120	75
18.	Punjab	172	141	31
19.	Rajasthan	215	187	28
20.	Sikkim	32	31	01
21.	Tamil Nadu	276	236	40
22.	Telangana	139	104	35
23.	Tripura	69	53	16
24.	Uttar Pradesh	517	445	72
25.	Uttarakhand	73	62	11
26.	West Bengal	347	272	75
TOTAL		4982	4024	958

Commitment to family of martyrs of Pulwama attack

1510. SHRI SYED NASIR HUSSAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has not fulfilled its commitments made with the family of martyrs who lost their life in Pulwama attack;

(b) if so, the reasons for the delay; and

(c) if the answer to (a) is no, the details of commitments fulfilled, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (c) The Government has fulfilled its commitments made to